

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 181

Date: 07.03.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018 and with the approval of the Hon'ble Judicial Member, it is hereby notified for information of all concerned that cases listed on **11.03.2020** stands rescheduled as mentioned below.

Sr. No.	Case No.	Parties	Rescheduled to
1	O.A. No. 178/2016/EZ	Sri Narayan Singh Vs. Union of India & Ors	13.04.2020
2	O.A. No. 05/2017/EZ M.A. No. 27/2017/EZ	Amitava Sen Vs Union of India & Ors.	13.04.2020
3	O.A. No. 06/2017/EZ M.A. No. 28/2017/EZ	Arun Kumar Vs. Union of India & Ors.	13.04.2020
4	O.A. No. 07/2017/EZ M.A. No. 29/2017/EZ	M/S G.S.Enterprises Vs. Union of India & Ors.	13.04.2020
5	O.A. No. 08/2017/EZ M.A. No. 30/2017/EZ	M/S Sona Brick Vs Union of India & Ors.	13.04.2020
6	O.A. No. 12/2017/EZ	M/S Dinkar Bricks Vs. Union of India & Ors.	13.04.2020
7	Appeal no. 06/2017/EZ	Andman Chamber of Commerce & Industry & Ors. Vs. The Andman & Nicobar Administration & ors.	13.04.2020
8	Appeal no. 09/2017/EZ	Hootel Sentinel & Ors. Vs. The Andman & Nicobar Administration & ors.	13.04.2020

By order

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OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **12.03.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 78/2016/EZ M.A. 30/2018/EZ	Smt. Dhruba Das Gupta & ors. Vs. Ministry of Environment, Forest & Climate Change & ors.	14.04.2020
2	Original Application no. 155/2016/EZ M.A. No. 210/2017/EZ	Biren Kr.Pradhan & Anr Vs. State of Odisha & ors.	14.04.2020
3	Original Application no. 158/2017/EZ	Dibru Part-I Meen Samabay Samiti Vs. Union of India & Ors.	14.04.2020
4	Original Application no. 159/2017/EZ M.A. No. 357/2017/EZ	Rangagorah Fishermen Co-Operative Socirty Limited & Anr Vs. Union of India & Ors.	14.04.2020
5	Original Application no. 77THC/2017/EZ M.A. No. 130/2017/EZ	Society for Protecting Ophiofauna and Animal Rights (SPOAR) & Anr Vs. State of West Bengal & Ors.	14.04.2020
6	Original Application no. 124/2017/EZ	Biswajit Mukherjee & Anr Vs. Union of India & Ors.	14.04.2020
7	O.A No. 14/2017/EZ (SMP)	Tribunal on its Own Motion (Regarding Kestopur/Bagjola Canal etc. Vs. State of West Bengal & Ors.	14.04.2020
8	O.A. No. 134/2017/PB/50/2017/EZ & M.A.26/2018/EZ	Tribunal On its Own Motion Vs. State of West Bengal & Ors.	14.04.2020
9	O.A.No.76/2017/EZ	Pamei Tingenlung Vs NEFR & Others	14.04.2020
10	O.A.No.No.156/2017/EZ	Mr.Susajit Das Vs WBPCB & Others	14.04.2020

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In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **13.03.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No.73/2017/EZ	Sri Ganga Prasad Goswami Vs. Sri Lal Bahadur Sharma Ors.	15.04.2020
2	Review Application o. 27/2017/EZ Arising out of O.A. No. 117/2017/EZ	People United for Better Living in Clacutta Vs. State of West Bengal & Ors.	15.04.2020
3	Execution Application no. 04/2017/EZ	Tapas Kumar Ghosh Vs. Sri Subrat Mukherjee, The Member Secretary, WBPCB	15.04.2020
4	O.A. No. 183/2017/EZ	Shri Ninong Ering Vs. Union of India & Ors.	15.04.2020
5	O.A. No. 105/2017/EZ M.A.No.17/2018/EZ	Subrata Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	15.04.2020
6	O.A. No. 106/2017/EZ	Arun Ghosh vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	15.04.2020
7	O.A. No. 107/2017/EZ	Samiran Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	15.04.2020
8	O.A. No. 108/2017/EZ	Anupama Chakraborty vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	15.04.2020
9	Review Application No.28/2017 Arising out of O.A.136/2016/EZ	KMDA Vs Subhas Datta & Others	15.04.2020

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In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on 16.03.2020 stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No.45/2017/EZ M.A.No.206/2017/EZ	Debabrata Sathpathy Vs. State of Odisha & Ors.	16.04.2020
2	Appeal no. 07/2017/EZ M.A. No. 337/2017/EZ	Sri S. Smruti Swain Vs. Kalinga Calciner Ltd. & Ors.	16.04.2020
3	O.A. No. 177/2017/EZ	Nazimuddin Mondal Vs The State of West Bengal & Ors.	16.04.2020
4	O.A.No. 133/2017/EZ & M.A. No. 322/2017/EZ M.A. No. 367/2017/EZ	Murlidhar Ratanlal Exports Ltd. Vs. Central Pollution Control Board & Ors.	16.04.2020
5	O.A.149/2017/EZ	Kalinga Nagar Paribesh Suraksha Samity Vs OSPCB & Other	16.04.2020
6	O.A.No. 139/2017/EZ	Kankana Das Vs. Union of India & Ors.	16.04.2020
7	O.A.08/2018/EZ	Syed Mujaffar Hossain Vs The Union Of India & Others	16.04.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. no. 169/2016/EZ M.A. No. 23/2017/EZ	Manoj Kumar Banara & Ors Vs. District Collector, Khurda & Ors.	17.04.2020
2	O.A. No. 70/2016/EZ	Tribunal ON Its Own Motion (Regarding Dumping of Garbages at Rajib Nagar, North 24 pgs) Vs. State of West Bengal & ors.	17.04.2020
3	O.A. No. 43/2017/EZ	Green Nagarik Vs. State of West Bengal & Ors.	17.04.2020
4	O.A. NO. 160/2017/EZ	Susish Ghosh Vs. SEIAA, West Bengal & Ors	17.04.2020
5	Appeal.01/2016/EZ M.A.1275/2016/EZ	Prafulla Samantra Vs Union of India & Others	17.04.2020
6	O.A.No.137/2016/EZ	Sanjit Kumar Turuk & Anr. Vs. Utkal Alumina International. Ltd. & Ors.	17.04.2020
7	O A No18/2016/EZ	Bishnu Pada Pakhira Vs. Member Secretary, West Bengal Pollution Control Board & Ors	17.04.2020
8	O.A.13/2018/EZ	Sri Sudan Das Vs State of Assam & Others	17.04.2020
9	Original Application no. 62/2017/EZ	Gobinda Biswas Vs. State of West Bengal & Ors.	17.04.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	Appeal No. 10/2017/EZ	M/S Shree Shyam Bleaching Co. Vs. State of West Bengal & Ors.	20.04.2020
2	M.A. No. 348/2017/EZ In Original Application no. 99/2017/EZ	Sabita Singh & Anr Vs. Odisha Mining Corporation Ltd & Ors.	20.04.2020
3	O.A. No. 122/2017/EZ	Subhas Mohapatra. Vs. State of Odisha & Ors.	20.04.2020
4	O.A.No.179/2017/EZ	Center for Environment Protection (CEP) Vs Union of India & Others	20.04.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.30/2017/EZ	Mafuja Rahaman Vs. State of W.B. & Others	21.04.2020
2	O.A.141/2017/EZ	Alekha Chandra Tripathy Vs State of Odisha & Others	21.04.2020
3	O.A.35/2016/EZ	Debasish Banerjee Vs WBPCB & Others	21.04.2020
4	O.A.135/2017/EZ	M/S Balaji Bricks Industry & Another Vs Sate of Odisha & Others	21.04.2020
5	O.A.136/2017/EZ	M/S.MAA Bricks Products & Others Vs State of Odisha & Others	21.04.2020
6	O.A.135/2016/EZ	M.S.Rizvi Vs State of Odisha & Others	21.04.2020
7	O.A.101/2017/EZ	Dulal Singh Vs. Sate of Odisha & Others	21.04.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	M.A.No.121/2017/EZ	Paryavaran Suraksha Samiti & Another Vs Union of India & Others In Re Judgment WP(C). 375/2012 (SC)	22.04.2020
2	O.A.47/2017/EZ M.A.93/2017/EZ	Shri Iosterson Sun & Anr Vs. State of Meghalaya & Ors	22.04.2020
3	O.A.93/2017/EZ	Greater Laban Community Development Society Vs State of Meghalaya & Others	22.04.2020
4	Appeal.08/2017EZ	M/s Mahadev Enclave Pvt Ltd Vs State of Bihar & Others	22.04.2020
5	O.A.569/2015/PB/27/2016/ EZ MA.339/2016/EZ	Popular Pisciculture Association , Manipur Vs State of Manipur & Others	22.04.2020
6	O.A.172/2016/EZ & M.A.01/2017/EZ M.A.124/2017/EZ	Sajay Laloo Vs State of Meghalaya	22.04.2020

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